

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.624
CP-33/241-242/ND/2024

IN THE MATTER OF:

Mr. Inderpreet Singh Jhelume

...APPLICANT

Vs

Mr. Gurvinder Singh

...RESPONDENT

Section

U/s 241-242

Order delivered on 08.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

For the Respondent

:Mr. Aadarsh Kothari, Adv.

:Mr. Shivam Kumar and Mr. Aditya

Tripathi, Advs. for R5 Mr. Ravinder Singh.,

Mr. Abhimanyu Walia, Adv. for R2 & R3.

Advocate Sumeet Batra appearing on the

behalf of Respondent no 6 & 7 Punjab And

Sind Bank

ORDER

Due to paucity of time, matter is adjourned to **18.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)